

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

**03. C.A.(CAA)121(MB)2024**

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Radius Estates and Developers Private Limited

**Appearance**

For Petitioner : Aditya Shiralkar a/w Amisha Patil and Kanu  
Upadhyay i/b Wadia Ghandy & Co.

For Respondent : Appeared but not marked his appearance

SECTION 230(I) OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Heard Learned Counsel for the applicant companies and matter is  
reserved for order.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)  
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*Sd-*

LAKSHMI GURUNG  
Member (Judicial)